

Sl No	Details of Claimant		Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of any Mutual Dues, that may be set off	Amount of Claim under verification	Amount of Claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related Party?					
1	AOIT/DOIT (TDS), New Delhi			24,79,45,328.00	24,79,45,328.00		No				-	
2	Central Goods & Service Tax, Department of Revenue, Muzaffarnagar			28,55,000.00	28,55,000.00		No				-	
3	Asst. Commissioner State Tax Circle II Bilaspur			11,20,63,319.00	11,20,63,319.00		No				-	
4	Office of the Principal Commissioner, CGST, Delhi - South			33,93,62,865.00	33,93,62,865.00		No				-	
5	Employee State Insurance Corporation, Chandigarh			22,907.00	22,907.00		No				-	
6	Deputy Commissioner of Commercial Taxes (Audit)(Bangalore)			3,15,58,737.00	3,15,58,737.00		No				-	
7	Commercial Taxes Department Circle 3, Indore			5,19,00,229.00	5,19,00,229.00		No				-	
8	Excise and Taxation Department, Faridabad, Haryana			44,25,158.00	44,25,158.00		No				-	
9	Employee State Insurance Corporation, Noida			44,154.00	44,154.00		No				-	
10	The Assistant Commissioner of State Tax, Vapi			25,28,56,553.00	25,28,56,553.00		No				-	
11	Department of Trade and Taxes (Office of the Assistant Commissioner)			1,43,70,69,545.30	1,43,70,69,545.30		No				-	
12	Employees Provident Fund Organisation (Contractors)			15,37,68,724.00	15,37,68,724.00		No				-	
13	Employees Provident Fund Organisation (Employees)			10,51,59,954.00	10,51,59,954.00		No				-	
14	EPFO on behalf of CBT			1,07,249.00	1,07,249.00		No				-	
15	New Delhi Municipal Council			6,42,58,671.00	6,42,58,671.00		No				-	
16	Department of Goods & Service Tax, Maharashtra			60,26,966.00	60,26,966.00		No				-	
17	Commissioner of Income Tax (TDS) Noida			42,12,17,000.00	37,27,31,819.00		No				4,84,85,181.00	
18	ESIC			17,25,13,241.00	17,25,13,241.00		No				-	
19	State Tax Officer, Panruti Rural Assessment Circle			11,37,99,186.00	11,37,99,186.00		No				-	
20	Deputy Commissioner of State Taxes - Haridwar (VAT)			12,75,64,465.00	12,75,64,465.00		No				-	
21	Deputy Commissioner of Commercial Taxes, Jharkhand, Bokaro			13,76,74,339.00	13,76,74,339.00		No				-	
22	Deputy Commissioner of Commercial Taxes Bangalore			46,84,962.00	46,84,962.00		No				-	
23	Asst. Commissioner, Central Goods & Service Tax, Rishikesh			1,24,16,037.00	1,24,16,037.00		No				-	
24	Dy. Excise & Taxation Commissioner, Faridabad			39,77,946.00	39,77,946.00		No				-	
25	Commissioner, CX & GST Delhi West			4,28,36,13,219.00	4,28,36,13,219.00		No				-	
26	Asst. Commissioner of Customs, Mumbai			19,26,42,561.31	19,26,42,561.31		No				-	
27	ESIC Raipur			1,44,61,209.00	20,81,291.00		No				1,23,79,918.00	
28	ESIC Vishakapatnam			15,491.00	15,491.00		No				-	
29	Office of the Commercial Taxes, Bundi Rajasthan			25,34,310.00	25,34,310.00		No				-	
30	ESIC Ranchi			11,459.00	11,459.00		No				-	
31	ESIC Lucknow			73,05,429.00	11,29,684.00		No				61,75,845.00	
32	Asst Commissioner Division Connaught Place CGST South, New Delhi			4,16,53,157.00	1,04,26,381.00		No				2,22,26,776.00	
33	Office of the Asst Commissioner of Income Tax Central Circle 29 Delhi			7,01,00,32,061.00	7,08,69,27,952.00		No				8,447.00	
34	ESIC Mumbai			26,632.00	18,103.00		No				2,94,480.00	Claim admitted post start of voting of Plans
35	ESIC Dehradun			13,04,084.00	10,09,604.00		No				3,89,641.00	Claim admitted post start of voting of Plans
36	ESIC Noida			7,90,715.00	4,01,074.00		No				-	Claim admitted post start of voting of Plans
37	Securities Exchange Board of India			6,00,000.00	6,00,000.00		No				-	
	Total			16,26,81,73,082.61	15,34,52,08,185.61						92,29,64,897.00	